

**Memorandum from Pashchim Railway  
Karamchari Parishad**

2818. RAJMATA KRISHINA KUMARI-JODHPUR : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any memorandum from the Pashchim Railway Karamchari Parishad ; and

(b) if so, the nature of the demands listed therein ; and

(c) the reaction of Government thereto ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Yes.

(b) and (c) The demands made by the Pashchim Railway Karamchari Parishad and the views of the Government thereon are as under :—

(i) *Inadequacy of interim relief*

The quantum of interim relief granted by Government is the same as that recommended by the Third Pay Commission in their interim report. Having accepted the report in toto, there is no scope for any modification at this stage.

(ii) *Setting up of a separate Wage Board for Railwaymen or a separate cell within the Third Pay Commission to deal with the demands of the Railwaymen*

The general wage levels of Central Government employees have to be determined by a single body as separate standards cannot be formulated for Railway servants alone. However, the special requirements of Railway categories will doubtless be looked into by the Pay Commission themselves.

(iii) *Need-based minimum wage*

The question of need-based minimum wage is a specific item which is being dealt with by the Pay Commission.

(iv) *Minimum and Maximum scales be fixed in the ratio of 1 : 10*

What should be the ratio between the minimum and the maximum salary is also a matter which will be dealt with by the Pay Commission.

(v) *Recognition of the Karamchari Parishad*

There are already two recognised unions on each of the Railways affiliated to the National Federation of Indian Railwaymen and the All India Railwaymen's Federation. It is not considered desirable at this stage to recognise further unions, having regard to the need for seeking to evolve, if possible, one union over the Railways.

**Frustration among Stenographers  
(Northern Railway)**

2819. SHRI K. C. PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether a lot of frustration prevails in the category of Stenographers in grade Rs. 130-300 on the Northern Railway on account of discriminatory treatment being given to certain stenographers whose results of selection for promotion to grade Rs. 210-425 are held up by the administration ;

(b) whether both the recognised Unions on the Northern Railway have approached the General Manager for various remedial steps to eliminate the discrimination and if so, the action taken by Government ;

(c) whether various suggestions put forth by the Unions have been set aside ; and

(d) if so, the reasons therefor and the steps being taken to remedy the situation ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) Against a total of 90 posts of Stenographers in grade Rs. 210-445 (AS) a provisional panel of 88 has already been declared and promotions ordered ; a supplementary selection for 2 posts only remains to be held.

(b) No.

(c) and (d) Do not arise.